



**తెలంగాణ రాజ పత్రము**  
**THE TELANGANA GAZETTE**  
**PART-II EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

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HYDERABAD, THURSDAY, JANUARY 16, 2025.

**NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.**

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**PRIVATE ADVERTISEMENTS**

**NOTICE**

No Legal Responsibility is accepted for the Publication of Private Advertisement regarding Change of Name/ Surname in the Telangana Gazette. Persons notifying the changes will remain solely responsible for the legal consequences, if any and also for any other misrepresentation etc. however, Government do not accept any responsibility for its contents and is not a party to such advertisements.

(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

**CHANGE OF NAMES**

My Son, ITHAGONI SHIVA, Age 10 Years, Student of Class 5<sup>th</sup>, shall henceforth be known as **ITHAGONI SHIVA SAI.**

Chintha Pally,  
06-01-2025.

**A YADIAH**  
Signature of Parent

I, YANAMANAGANDLA SIRI D/o. YANAMANAGANDLA BABU RAO, Intermediate, shall henceforth be known as **YANAMANAGANDLA SAMANVITHA.**

Yellandu,  
15-01-2025.

**YANAMANAGANDLA SIRI**

My Daughter, SARVANA KUMAR PRIYA DARSHINI, Age 13 Years, Student of Class 8<sup>th</sup>, shall henceforth be known as **SARVANA KUMAR NANDHINI.**

Kapra,  
07-01-2025.

**GOLLAPALLI AMBIKA**  
W/o. P SARVANA KUMAR  
Signature of Parent

I, KOTA DANALAXMI D/o. SATTIAH, Beedi Roller, shall henceforth be known as **DASARI VIJAYA W/o. DASARI VENUGOPAL.**

Sircilla,  
08-01-2025.

**KOTA DANALAXMI**

My Daughter, BALE SRAVANI, Age 14 Years, Student of Class 9<sup>th</sup>, shall henceforth be known as **BALE SHANVI.**

Rayaparthi,  
07-01-2025.

**B. SUDHAKAR**  
Signature of Parent

I, SANABEGUM W/o, M.D. AREEF, Beedi Roller, shall henceforth be known as **SHABANA BEGUM W/o. Late MOHAMMED ARIF.**

Jagtial,  
07-01-2025.

**SANA BEGUM**

I, DUSSA RAMESH S/o. DUSSA VENKATI, Business, shall henceforth be known as **ABDUL RAOOF**.

Ramagundam,  
08-01-2025.

**DUSSA RAMESH**

I, RAMAVATH SRINU S/o. RAMAVATH PATHYA, Student of Intermediate 2<sup>nd</sup> Year, shall henceforth be known as **RAMAVATH SAI**.

Chandampet,  
06-01-2025.

**RAMAVATH SRINU**

I, GUNDELA RAJIAH S/o. GUNDELA VEERAJIAH, Journalist, shall henceforth be known as **GUNDELA RAJU**.

Mahabubabad,  
07-01-2025.

**GUNDELA RAJIAH**

I, SUDA VIJAYA LAXMI D/o. A. BABU RAO, S.S.C., Private Employee, shall henceforth be known as **A VIJAYA LAXMI D/o. A BABU RAO**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Kadthal,  
10-01-2025.

**SUDA VIJAYA LAXMI**

I, BOMMARA MOUNIKA D/o. SRIHARI, B.Sc., shall henceforth be known as **KUMMARAKUNTLA MOUNIKA D/o. SRIHARI**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Thangallapally,  
09-01-2025.

**BOMMARA MOUNIKA**

I, D. RAJAMALLU S/o. JELLAM PALLY POCHAM, S.S.C., TGRTC Driver, shall henceforth be known as **JELLAM PALLY VENKATESHAM S/o. JELLAM PALLY POCHAM**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Mancherial,  
09-01-2025.

**D. RAJAMALLU**

I, GORREPATI KEERTHANA D/o. GORREPATI UPPAMMA, Intermediate, shall henceforth be known as **DHUNNAPOTHULA KEERTHI D/o. DHUNNAPOTHULA MALLAIAH**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Atmakur (S),  
08-01-2025.

**GORREPATI KEERTHANA**

I, SHIVA RAMPUR S/o. S RAMCHANDRI, Inermediate, shall henceforth be known as **S SHIVA SHARATH S/o. S RAMCHANDRI**, for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Marikal,  
08-01-2025.

**SHIVA RAMPUR**

I, GOUNDLA MASAJIAH GOUD S/o. BAL SHETTY, Private Employee, shall henceforth be known as **EDIGI MASAJIAH GOUD**.

Pargi,  
08-01-2025.

**GOUNDLA MASAJIAH GOUD**

The Notification Relating to Change of Name of Baby Two of Prasanna Manthri, is Published in Part-II of Telangana Extraordinary Gazette with G- No. 609, Issue No. 306, dt. 14-11-2024, is Cancelled and the following is published.

My, Daughter **BABY TWO OF PRASANNA MANTHRI**, Age 6 years, Student of Class UKG, shall henceforth be known as **ANANYA MANTHRI**.

Shayampet,  
08-01-2025.

**PRASANNA MANTHRI**  
**W/o. RAJENESH MANTHRI**  
Signature of Parent

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